

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO. 4603

TO BE ANSWERED ON MARCH 31, 2022

PROPOSAL TO CONSTRUCT ARHCS

**NO. 4603. SHRI PASUNOORI DAYAKAR:
SHRI VENKATESH NETHA BORLAKUNTA:
DR. G. RANJITH REDDY:
DR. TALARI RANGAIAH:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to construct Affordable Rental Housing Complexes (ARHCs) in the country and if so, the details of under-construction ARHCs in the country, State/UT and Urban Local Body-wise;**
- (b) the aims and objectives of ARHCs scheme announced under Atmanirbhar Bharat package;**
- (c) whether it is true that nearly one lakh Government funded houses are ready in some of the States including Telangana to provide rental accommodation to migrants under ARHCs scheme;**
- (d) if so, the details of houses available for migrants in various States, State-wise;**
- (e) the authority who would fix the rent along with the criteria being adopted for the same; and**
- (f) the number of houses so far allotted under the scheme to migrant labours?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) to (d): Yes, Sir. Ministry of Housing and Urban Affairs (MoHUA) has launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of Pradhan Mantri Awas Yojana - Urban (PMAY-U) to provide**

dignified living to urban migrants/ poor near their workplace. This scheme is being implemented through two models as under:

- i. Model-1: Utilizing existing Government funded vacant houses constructed under Jawaharlal Nehru National Urban Renewal Mission (JnNURM) and Rajiv Awas Yojana (RAY) to convert into ARHCs through Public Private Partnership (PPP) or by Public Agencies;**
- ii. Model-2: Construction, Operation & Maintenance of ARHCs by Public/ Private Entities on their own available vacant land.**

ARHCs Scheme was launched with the following aims and objectives:

- (i) To address the vision of ‘AatmaNirbhar Bharat Abhiyan’ significantly by creating a sustainable ecosystem of affordable rental housing solutions for urban migrants/ poor.**
- (ii) To achieve overall objective of “Housing for All” encompassing the need of affordable rental housing for urban migrants/ poor. ARHCs will provide them dignified living with necessary civic amenities near their place of work.**
- (iii) To create a conducive environment by incentivizing Public/ Private Entities to leverage investment for creating affordable rental housing stock to take care of their own requirements for workforce and also cater to neighboring areas, if they have available vacant land.**

Under Model-1, out of total 83,534 existing government funded vacant houses constructed under JnNURM and RAY in different States/ Union Territories, 5478 houses have been converted into ARHCs and 7,483 units are under process of getting converted as ARHCs and are at various stages of completion across the country. Under Model-2, proposals for construction of 78,885 new ARHC units have been sanctioned. The State and Urban Local Body (ULB)-wise details are at Annexure.

(e): As per scheme guidelines, affordable rent of ARHCs is fixed by the local authority based on a local survey.

(f): So far, 5,478 ARHC units have been developed and allotted to urban migrants/ poor, under Model-1.

Annexure referred in reply to LSUSQ No. 4603 due for answer on 31.03.2022

A. State/UT-wise details of number of exiting Government funded vacant houses constructed under JnNURM and RAY to be converted into ARHCs under Model-1 of the Scheme

S. No.	Name of the States/UTs	No. Of Govt. Funded vacant Houses to be converted into ARHCs	No. Of Houses Converted into ARHCs
1	Arunachal Pradesh	752	-
2	Chandigarh	2,195	2,195
3	Delhi	29,112	-
4	Gujarat	4,414	2,467
5	Haryana	2,545	-
6	Himachal Pradesh	314	-
7	Madhya Pradesh	364	-
8	Maharashtra	32,345	-
9	Nagaland	664	-
10	Rajasthan	4,884	480
11	Uttar Pradesh	5,232	-
12	Uttarakhand	377	-
13	Jammu & Kashmir	336	336
Total		83,534	5,478

B. State/ UT-wise details of ARHC units sanctioned for construction by Public/ Private Entities under Model-2 of the Scheme:

S. No.	Name of City/State	Name of Entity	Total Units
1	Sriperumbudur, Tamil Nadu	SPR City Estates Pvt. Ltd.	18,112
2	Sriperumbudur, Tamil Nadu	SPR Construction Pvt. Ltd.	3,969
3	Hosur, Tamil Nadu	Tata Electronic Pvt. Ltd.	11,500
4	Chennai, Tamil Nadu	State Industries Promotion Corporation of Tamil Nadu	18,720
5	Chennai, Tamil Nadu	Chennai Petroleum Corporation Ltd.	1,040
6	Raipur, Chhattisgarh	Indian Oil Corporation Ltd.	2,222
7	Kampur Town, Assam	Guwahati Refinery Indian Oil Corporation Ltd.	2,222
8	Prayagraj, Uttar Pradesh	Indian Oil Corporation Ltd.	1,112
9	Surat, Gujarat	Mitsumi Housing Pvt. Ltd.	453
10	Chennai, Tamil Nadu	SPR Construction Pvt. Ltd.	5,045
11	Nizampet, Telangana	Sivani Infra Pvt. Ltd.	14,490
Total			78,885
